

Seventeenth Loksabha

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Title: Introduction of the Indian Penal Code (Amendment) Bill, 2019 (Substitution of New Section for Section 124A).

SHRI BHARTRUHARI MAHTAB (CUTTACK): Sir, I beg to move for leave to introduce a Bill further to amend the Indian Penal Code, 1860.

माननीय अध्यक्ष : प्रश्न यह है :

“कि भारतीय दंड संहिता, 1860 का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति प्रदान की जाए ।”

प्रस्ताव स्वीकृत हुआ ।

SHRI BHARTRUHARI MAHTAB : Sir, I introduce the Bill.
